

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1419/2013 (SUMMONS) IA/1/2013 IA/2/2013		Chinnu Singh K M Vs Munishamappa	Srinivas
2	O.S. 1421/2015 (SUMMONS) IA/1/2015		Akthar Khanam Vs Basheer Khan	Prasanna Kumar C
3	O.S. 1256/2017 (SUMMONS) IA/1/2017		Lakshmiddevamma T N Vs Rasheed K S	NARASIMHARAJU
4	O.S. 1263/2018 (SUMMONS) IA/1/2018		Byamma Vs Venkatamma	Babu
5	O.S. 446/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Devaki Ganesan alias Devaki N S, Rep by GPA Holder Raghottama K P Vs Navarathna Srinivasa Rajaram alias Jayaram N S	Rajaram Hegde
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	O.S. 901/2019 (SUMMONS) IA/1/2019		RATHNAMMA Vs SHIVARAJAMMA	PR D
7	O.S. 901/2015 (ARGUMENTS.)		BabaSabi Vs Shajadee	K.G. RAMAKRISHNAIAH
8	Misc 31/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		Rukkamma Vs Srinivas B	N.J.RAMESH.
9	O.S. 1267/2015 (ARGUMENTS.) IA/1/2015		Anil Kumar M Vs Muniraju	V Basavakumar
10	O.S. 921/2018 (ARGUMENTS.) IA/1/2018		Hariprasad G B Vs Basavaraju	L Mallikarjuna
ARGUMENTS				
11	O.S. 1340/2017 (ARGUMENTS.) IA/1/2017		Narasimha Rao P Vs Rajesh N	

3:00 P.M - 4:00 P.M

HEARING ON IA

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12	O.S. 779/2020 (SUMMONS) IA/1/2020		GEETHA Vs KHATUN BI	SHIVAYOGIMATH ASS
LOK ADALATH				
13	O.S. 487/2018 (A.D.R) IA/1/2018		Moulya N, Rep by Natural mother and guardian Jyothi alias Jyothi Lakshmi Vs Nagaraju N	B G Thammaiah
14	O.S. 979/2019 (A.D.R) IA/1/2019		Patalappa P Vs Lakshamma	Murali M
15	O.S. 73/2019 (ISSUES.) IA/1/2019		Sriramaiah Vs Muniyamma	K V Ramu
PLNTF EVIDENCE				
16	O.S. 930/2017 (EVIDENCE.) IA/1/2017		Venkata Narasappa Vs Rudrappa	
<u>4:00 P.M - 5:00 P.M</u>				
FUTHER CHIEF OF pw				
17	O.S. 1457/2017 (EVIDENCE.) IA/1/2017		Roopa G Vs Manjunath K	M R R
18	O.S. 1241/2018 (JUDGEMENT.) IA/1/2018		Mariyappa Vs Nanjundappa	NM
Cases listed below are adjourned due to Covid 19				
AWAIT SUMMON/NOTICE				
19	O.S. 1986/2015 (SUMMONS) IA/1/2015	17-10-2020	Hanumakka Vs Lakshamma @ Munilakshamma	L.SURESH.
20	O.S. 1103/2017 (SUMMONS) IA/1/2017	17-10-2020	Narayanappa Vs Nagaraju	S G V
NOTICES				
21	O.S. 402/2012 (SUMMONS) IA/1/2012	17-10-2020	SHARADAM Vs MUNIRAMANNA	D.S. MALI PATIL
22	O.S. 64/2015 (SUMMONS)	17-10-2020	Francis Vs Anthonamma	S P Govindaraju

OBECTION

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	Misc 97/2018 (SUMMONS)	17-10-2020	Kadiramma since dead by Lrs Jayalakshamma Vs Neelamma since dead by her lrs Venkatalakshamma	V Vishwanath
PAPER PUBLICATION				
24	O.S. 519/2014 (SUMMONS)	17-10-2020	Jaganath Vs Chowdappa	Harish K V
SUMMONS				
25	O.S. 119/2018 (SUMMONS) IA/1/2018	17-10-2020	Suresh M Vs Munivenkatappa	M S Vishwanath
AWAIT RECORDS				
26	R.A. 64/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	12-11-2020	Manjunath S Vs Anjinappa	M Munivenkatappa
AWAIT SUMMON/NOTICE				
27	M.C. 130/2019 (SUMMONS)	12-11-2020	SREEKUMAR Vs SOORYA	S V N
NOTICES				
28	Misc 98/2018 (SUMMONS)	12-11-2020	Metilda Vs Agnes	V Shankarappa
STEPS				
29	Misc 203/2018 (SUMMONS) IA/1/2018	12-11-2020	NAGARAJU M Vs NAGARAJU K V	M Ramachandra Reddy
30	M.C. 222/2019 (SUMMONS)	12-11-2020	Siddharth Dewangan Vs Swati Dewangan	Sudhindra Bhat
SUMMONS				
31	O.S. 1032/2019 (SUMMONS) IA/1/2019	12-11-2020	Krishna Murthy R Vs Chandrashekar K	Mahesh M
32	O.S. 1033/2019 (SUMMONS) IA/1/2019	12-11-2020	Geetha Vs Chandrashekar K	Mahesh M
WRITTEN STATEMENT				
33	O.S. 269/2019 (SUMMONS) IA/1/2019	12-11-2020	Roopa Vs Subbamma	N K Muniraju
PLNTF EVIDENCE				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	O.S. 165/2018 (EVIDENCE.) IA/1/2018 IA/2/2019	18-11-2020	Manjula Vs Maligachari M R	Esskay
35	O.S. 169/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	18-11-2020	Muniveerappa Vs Gowramma	G Panduranga
36	O.S. 764/2018 (EVIDENCE.) IA/1/2018	18-11-2020	Akkayamma Vs Nataraj	Pradeep M.
37	O.S. 793/2018 (EVIDENCE.) IA/1/2018	18-11-2020	Shankar N Vs Muniraju M	R.M.s
38	O.S. 828/2018 (EVIDENCE.) IA/1/2018	18-11-2020	Babu B A Vs Anjinappa M	H M Ananda Kumar
39	O.S. 926/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	18-11-2020	Kamaraju K Vs Sathyanarayana Y N	s v ramachandrappa
40	O.S. 1310/2019 (SUMMONS) IA/1/2019	19-11-2020	Venkateshappa Vs Venkateshappa	Ashray Law
41	O.S. 1525/2019 (SUMMONS) IA/1/2019	19-11-2020	Rangaswamy Vs Narasaiah P	M Ramesh
AWAIT SUMMON/NOTICE				
42	O.S. 1663/2019 (SUMMONS)	19-11-2020	Lakshmamma K C Vs Hanumantharayappa V	B L S
OBECTION				
43	O.S. 1699/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-11-2020	Channarayappa Vs Nagappa	M D Basavanna
SUMMONS				
44	O.S. 1258/2019 (SUMMONS) IA/1/2019	19-11-2020	Rashmi Vs Padma	L Rajesh
45	O.S. 1341/2019 (SUMMONS) IA/1/2019	19-11-2020	Nagaraj R Vs Ravindra Reddy K	A Jacob
46	Misc 69/2019 (EVIDENCE.)	19-11-2020	Ambika R Vs Krishna Reddy R	K R S
PLNTF EVIDENCE				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	Misc 100/2018 (EVIDENCE.)	19-11-2020	Narayana Swamy B H Vs Puttanarasappa K	C S Satyanarayana
48	O.S. 428/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Shyla Shree S Vs Shivaprasad S	M R Srinivas
49	Misc 85/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Munipoojappa Vs Nagesh K	T G C
50	O.S. 878/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Umesh H L Vs Ramkumar N	Akshatha A
51	O.S. 1347/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Pretham G Hebbar Vs Thathamma	B S G
52	O.S. 1430/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Prakash Vs Muni Ramaiah R M	N Madhukar and Ragupathy
53	O.S. 1720/2019 (EVIDENCE.) IA/1/2019	19-11-2020	Manjunath Vs Nagaraj	V Vijayashekar Gowda
FUTHER CHIEF OF pw				
54	Misc 129/2018 (EVIDENCE.)	19-11-2020	Jamalbee Vs Syed Abdul Razak, Since dead by his LRs Khamrunnisa	D R J
55	R.A. 112/2019 (SUMMONS) IA/1/2019	20-11-2020	Venugopal A Vs Narayanappa	Shankar Reddy C
AWAIT SUMMON/NOTICE				
56	O.S. 1828/2019 (SUMMONS)	20-11-2020	Punjab National Bank rep. by Manager Vs Madhusudan Behera	Sushreepriya Mohanty
57	O.S. 1940/2019 (SUMMONS)	20-11-2020	Donepudi Ramu Vs M/s Phoenix Concretes, Rep by Shankaregowda Krishnappa, Ashok Krishnappa and Vijayakumar Krishnappa	K S V
58	O.S. 1944/2019 (SUMMONS)	20-11-2020	Donepudi Ramu Vs M/s Star Concrete Products Rep. Rama Reddy Gopala Reddy, Subramani Srinivas, Ganeshan Suresh	K S V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 47/2020 (SUMMONS)	20-11-2020	Narayanappa T Vs Navin Jolly	S R
NOTICES				
60	M.C. 138/2020 (SUMMONS)	20-11-2020	KUMARI NIKSHITHA C Vs SHIVAKUMAR S ALIAS KIRAN	M.GAYATHRI RANGASWAMY AND ASS
61	M.C. 145/2020 (SUMMONS)	15-12-2020	SIDDHANT SINHA Vs LOURDES MARY	KAPIL DIXIT
SUMMONS				
62	O.S. 700/2020 (SUMMONS)	15-12-2020	UNION BANK OF INDIA REPTD BY SATTIRAJU M Vs SUGUNA	SHIVASHANKAR A
63	Misc 123/2018 (NOTICE)	15-12-2020	Benedictine sisters Society, Theressita De Silva Vs Anthonyswamy	DLR
64	Misc 194/2019 (NOTICE) IA/1/2019	15-12-2020	Munianjanappa Dead by his LRs 1 (a) Sarojamma Vs Prasad Reddy N H R	N Govinda Gowda
65	M.C. 18/2020 (NOTICE)	15-12-2020	Navneet Chaudhary Vs Varsha alias Varsha Kumari	B K Narendra Babu
66	EX 11/2020 (NOTICE)	15-12-2020	Govindraj A Vs Ramachandra M	K R
CONCILIATION				
67	M.C. 410/2019 (A.D.R)	15-12-2020	Dr. Mahanth M Vs NIL	V Vishwanath
LOK ADALATH				
68	O.S. 112/2018 (A.D.R) IA/1/2018	15-12-2020	Ramachandar D Vs The Commissioner, Corporation Of City Of bangalore	Ramalinge Gowda B
69	O.S. 1078/2018 (A.D.R) IA/1/2018	15-12-2020	Chandramma Vs Katamma	Prasanna Kumar
COMPLIANCE				
70	R.A. 16/2020 (A.D.R)	15-12-2020	Tameem Arifa, Rep. by her GPA Holder Ayaz Khan Vs Tahsildar	V R Muralidhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	FDP 6/2008 (SUMMONS)		RAJAPPA Vs MUNIYAPPA	N. GOVINDA GOWDA
2	O.S. 880/2020 (HEARING) IA/1/2020		SUJATHA Vs NAGARATHANAMMA	GEETHA M R
3	O.S. 887/2020 (FIRST HEARING) IA/1/2020		RAJANNA T K Vs KEMPANNA	SURESH L
4	O.S. 1950/2007 (ISSUES.) IA/1/2007		NARAYANAPPA Vs DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
CROSS EXAMINATION OF DW				
5	O.S. 1139/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		MUNIYAMMA Vs MUNIVENKATAPPA	N.KEMPEGOWDA VSN
CROSS EXAMINATION OF PW				
6	O.S. 1494/2008 (EVIDENCE.) IA/1/2008		MARY JOHN Vs K MURALI NAIR	H.V.RAMACHANDRAREDDY
7	O.S. 3042/2005 (ARGUMENTS.)		PAPAI AH Vs M. RAMAKRISHNAPA	SOMANNA PSM
8	O.S. 1449/2007 (ARGUMENTS.)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
9	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
10	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma Vs Anjinappa	H.M.Govindaraju
11	R.A. 33/2013 (ARGUMENTS.) IA/1/2013		Saraswathamma Vs Venkataramanappa	J.S.Dinesh
(O.S./0000206/2006)				
12	M.A. 88/2013 (ARGUMENTS.) IA/1/2013		Ashwathappa Vs Venugopal Reddy	V Chandrappa
13	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka Vs Hanumanthareddy	Pradeep C
14	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
FURTHER ARGUMENTS				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 404/2017 (ARGUMENTS.) IA/1/2017		Santhosh Kumar Nayak Vs M/s Dreams Infra India Ltd. Rep. by MS Disha Choudhary	Amshith Hegde
3:00 P.M - 4:00 P.M				
16	O.S. 710/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vinod Kumar N Vs Jayaram P	K Suresh Desai
17	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari Vs Bharath Kumar K	K R P
18	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V Vs Jamanala Bajaj Seva Trust	H E B
19	O.S. 595/2017 (ARGUMENTS.) IA/1/2017		Hanumanthaiah Vs Murthy	M Susheela
20	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi Vs Krishnamurthy	
21	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay
22	O.S. 452/2018 (ARGUMENTS.) IA/1/2018		Shivakumari Vs Puttaswamy	S Venkatesh shastry
23	O.S. 1301/2018 (ARGUMENTS.) IA/1/2018		Vishal B N Vs Vanitha Nagaraj	S T P
24	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH
25	Misc 193/2018 (ARGUMENTS.)		MURALIDHAR K N Vs SRIRANGAMMA K M	K V Venkatesh
26	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K Vs Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
27	Misc 78/2019 (ARGUMENTS.) IA/1/2019		Anubhuti Vs BrajeshPratap Jaiswal	Gururaj Joshi
28	M.C. 69/2020 (APPEARANCE OF PARTY)		Rohit Mathur Vs Nil	Sumaiya Rahman
29	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 600/2020 (OBJECTIONS) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
Cases listed below are adjourned due to Covid 19				
31	O.S. 298/2001 (SUMMONS)	27-11-2020	GOVINDA REDDY Vs ANKA REDDY	P N NANJA REDDY ABSENT
32	O.S. 587/2004 (SUMMONS) IA/1/2004 IA/2/2004	27-11-2020	PUSPAVATHI Vs JAYAMMA	MS R GOPALAKRISHNA AND M. RAMAIAH RED UKR
33	O.S. 1923/2005 (SUMMONS) IA/1/2005	27-11-2020	MANJULA Vs PUSHPAVATHI	ASHWATHNARAYANA
34	O.S. 1072/2009 (SUMMONS) IA/1/2009	27-11-2020	N G MUNIYAPPA Vs MUNITHAYAMMA	M.D.BASAVANNA PMS D1 TO 7
35	Misc 44/2017 (SUMMONS)	27-11-2020	Akkayamma C Vs Chennappa	Raghu T L
36	M.C. 181/2020 (NOTICE)	27-11-2020	PUNEETH KUMAR J C Vs SHEELA R GOWDA	JAYAKUMAR P P
37	O.S. 1399/2009 (HEARING) IA/1/2009	27-11-2020	DODDA SONNAPPA Vs VENKATAMMA	Y.N.S.R
38	O.S. 219/2010 (HEARING) IA/1/2010	27-11-2020	DODDANARAYANAMMA Vs MUNIYAPPA	A.C.PATIL and B.REDDY EXPARTY
39	O.S. 1000/2013 (HEARING) IA/1/2013 IA/2/2013	27-11-2020	Manjunath.T Vs Thopaiah	R.S.Patil
40	O.S. 1986/2014 (HEARING) IA/1/2014	27-11-2020	Sujathamma Vs Nagaraja	H S D
41	O.S. 1137/2017 (HEARING) IA/1/2017	27-11-2020	Muniyappa Vs Jade Muniyappa alias Muniyappa	L Suresh
42	O.S. 152/2019 (HEARING) IA/1/2019 IA/2/2019	27-11-2020	Yashas Gowda B Vs Bachegowda H J	Satish B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 264/2005 (EVIDENCE.)	27-11-2020	GIRIJAMMA Vs R C BASAVARAJAIAH SINCE DBY LRSS..	B.R VISHWANATH
44	O.S. 1247/2005 (EVIDENCE.) IA/1/2005 IA/2/2005	27-11-2020	BANGARAPPA Vs VENKATAMMA	A. VENKATA REDDY ABSENT
45	O.S. 15/2007 (EVIDENCE.) IA/1/2007	27-11-2020	MUNIVENKATAPPA Vs B K MOHAN KUMAR	GJ ASSOCIATES VSG
46	O.S. 338/2007 (EVIDENCE.) IA/1/2007	27-11-2020	VENKATA LAKSHMAMMA Vs VENKATAMMA	SHAKUNTHALA
47	O.S. 1160/2009 (EVIDENCE.) IA/1/2009	27-11-2020	NARASIMHAIHAH @ NARASIMHAD Vs CHANNAPPA REDDY	B.V.SUDHAKAR REDDY ABSENT
48	O.S. 213/2010 (EVIDENCE.) IA/1/2010	27-11-2020	KEMPAMMA Vs KANTHAMMA	S.V.RAMACHANDRAPPA D1 TO 6 EXPARTY
49	O.S. 616/2010 (EVIDENCE.) IA/1/2010	27-11-2020	KEMPANNA Vs MUNEGOWDA	V.VISWANATH
50	O.S. 1091/2010 (EVIDENCE.) IA/1/2010	27-11-2020	RAJESH KUMAR AGARWAL Vs PREM CHAND AGARWAL AND OTHERS	HASHIM SAEED
51	O.S. 14/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Lokesh Vs Hanumakka	K.G.Gangegowda
52	O.S. 41/2013 (EVIDENCE.) IA/1/2013	27-11-2020	Girish.K.H Vs Venkata Lakshamma alias Rathnamma	V.Vijayashekara Gowda
53	O.S. 1420/2013 (EVIDENCE.)	27-11-2020	Saraswathamma K R Vs Papanna B V	
54	O.S. 1421/2013 (EVIDENCE.)	27-11-2020	Saraswathamma K R Vs Moolji Khanji Patel	
55	O.S. 1422/2013 (EVIDENCE.)	27-11-2020	Saraswathamma K R Vs Premji Meghaji	

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1440/2018 (SUMMONS)		Central Bank of India, Rep. by Sushanth Kumar Sinha Vs Anil Kumar N	N K Muniraju
OBECTION				
2	O.S. 1691/2017 (SUMMONS) IA/1/2017		Jayamma Vs Revamma	Manushankar
3	O.S. 938/2018 (SUMMONS) IA/1/2018 IA/2/2018		Deepalappa Vs Chikkamuniyappa	Srirama
4	O.S. 1224/2018 (SUMMONS) IA/1/2018		Umesha Gowda H A Vs Venkatesh B K	DN
5	EX 21/2018 (NOTICE)		Sriram Reddy N Vs Bhadramma	Raghunandan A R
6	O.S. 111/2018 (HEARING) IA/1/2018 IA/2/2018		Uma Purushotham Vs Narasimharaju	S.KESHA VA RAO
<u>12:00 P.M - 1:00 P.M</u>				
7	O.S. 880/2019 (SUMMONS) IA/1/2019		Pillappa H S Vs Munirathnamma	S S M
8	O.S. 896/2019 (SUMMONS) IA/1/2019		Murgesh D Vs Amar Kumar Gowda	T A K
9	O.S. 903/2019 (SUMMONS) IA/1/2019		Mallamma Vs Narendra Babu T	N G G
10	O.S. 1057/2019 (SUMMONS) IA/1/2019		Munirathnamma Vs Sampangi	H L R
11	O.S. 1207/2019 (SUMMONS) IA/1/2019		Yathisha Vs Rajappa	Sanjay Kumar S
12	O.S. 1238/2019 (SUMMONS) IA/1/2019		Nagaveni Vs Nagamma	Naveen Kumar

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13	O.S. 1650/2019 (SUMMONS) IA/1/2019 IA/2/2019		Nagaraj Vs Nagappa	Babu
14	O.S. 1655/2019 (SUMMONS) IA/1/2019		Balaraju R Vs Eerappa	R S Prasanna Kumar
OBECTION				
15	O.S. 1125/2019 (SUMMONS) IA/1/2019 IA/2/2019		Chikkaputtamma Vs The State of Karnataka	C V
STEPS				
16	O.S. 15/2020 (SUMMONS) IA/1/2020 IA/2/2020		Ningamma Vs Veena M R	K A Harish
17	Misc 47/2020 (FIRST HEARING)		Pushpa Vs Guramma	N V
18	O.S. 758/2020 (FIRST HEARING) IA/1/2020		VISHWANATH S Vs PALLAVI	KUMAR
19	O.S. 874/2020 (FIRST HEARING) IA/1/2020		MUNIYAPPA Vs PAPAMMA	VENKATESH B K
3:00 P.M - 4:00 P.M				
20	O.S. 188/2019 (SUMMONS) IA/1/2019		M/s LGCL Urban Homes Private Limited, Rep. Kiran Kumar Vs Jangama Reddy	B S R
21	O.S. 490/2019 (SUMMONS) IA/1/2019		Fracis C Vs Chinnappa J	M S Nandish
22	O.S. 565/2019 (SUMMONS) IA/1/2019		Harish N Vs Narayanappa V	H L N
23	O.S. 674/2019 (SUMMONS) IA/1/2019		Sunandamma Vs Manjula	Anand Kumar K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 684/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/5/2019 IA/1/2019 IA/2/2019		Melamma Vs Vijayakumar	C R Krishnappa
25	O.S. 744/2019 (SUMMONS) IA/1/2019		SAROJAMMA Vs CHENNA VEERAMMA	P Anand
COMPLIANCE				
26	O.S. 650/2016 (A.D.R) IA/1/2016		Sowmya S M Vs Muniraju S M	V Appi Reddy
27	O.S. 1423/2016 (ISSUES.) IA/1/2016		Jagadish K Vs Lakkamma	K V V
28	O.S. 1712/2016 (ISSUES.) IA/1/2016		H.M. MURALI Vs HONNAMMA	M S Shivakumar
29	O.S. 1817/2016 (ISSUES.) IA/1/2016		Annemma Vs Benedictine Sisters Society, Rep. by Theressita De Silva	
30	O.S. 636/2020 (ORDERS.) IA/1/2020 IA/2/2020		MUNILAKSHMAMMA Vs MOHAMMED YOUSUFF	N R NAIK
Cases listed below are adjourned due to Covid 19				
31	M.V.C. 8/2016 (EVIDENCE.)	14-10-2020	SHAILA Vs SIDDESHWARA.L.H	R. A. DEVANAND
32	O.S. 847/2016 (EVIDENCE.) IA/1/2016	14-10-2020	Lokesha K Vs Sunil Kumar P	C Rajanna
33	O.S. 1628/2017 (EVIDENCE.) IA/1/2017	14-10-2020	Nagamma Vs Nagaraja	Ramesh C.N.
34	O.S. 305/2018 (EVIDENCE.) IA/1/2018	14-10-2020	Krishnamurthy K N Vs Jayalakshamma	M Mohan Kumar
35	O.S. 1723/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-11-2020	Yathish Kumar B.S. Vs Narasimha Murthy	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 558/2018 (SUMMONS) IA/1/2018	05-11-2020	Srikanth A Vs Lohith M	A M Lohith
37	O.S. 1100/2018 (SUMMONS) IA/1/2018	05-11-2020	Narayanamma Vs Narayana Swamy	G S Narayana
38	O.S. 1193/2018 (SUMMONS) IA/1/2018	05-11-2020	Kamalamma Vs Lakshamma	A Ananda
39	O.S. 1433/2018 (SUMMONS) IA/1/2018	05-11-2020	SIVA KUMAR.N Vs CHALAPATHI	Sathisha M N
40	O.S. 1621/2019 (SUMMONS) IA/1/2019 IA/2/2019	05-11-2020	MANJUNATH P Vs MUNIRAJU P	CHOKKA REDDY
41	O.S. 361/2020 (SUMMONS) IA/1/2020	05-11-2020	Mohan Kumar G Vs Kamalamma	M V Murthy
42	O.S. 490/2020 (SUMMONS) IA/1/2020	05-11-2020	VENKATALAKSHMAMMA Vs ANJINAPPA	SRINIVAS MURTHY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 6/2008 (HEARING) IA/1/2008		RAMAKKA Vs THIMMA REDDY	V.B.SHIVAKUMAR
2	O.S. 915/2008 (HEARING)		RUPEN PATEL Vs JAYARAM SHETTY	MOHAN BHAT
3	O.S. 479/2012 (HEARING) IA/1/2012 IA/2/2012		MUNILAKSHMAMMA Vs MUNIYAMMA	DISMISSED DIKSHA ASSOCIATES
4	O.S. 983/2014 (HEARING) IA/1/2014		Yellappa Vs Venkatachalaiah R	M Venugopal
<u>12:00 P.M - 1:00 P.M</u>				
5	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011		VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
6	M.A. 46/2015 (ARGUMENTS.) IA/1/2015		Narayanaswamy K Vs Narayanappa	M.VENKATASWAMY
<u>3:00 P.M - 4:00 P.M</u>				
7	O.S. 1157/2014 (HEARING) IA/1/2014		Chikka Muniyappa Vs Ramakka	Babu
8	O.S. 1691/2015 (HEARING) IA/1/2015 IA/2/2015		Parvathamma Vs Chandrachar	
9	EX 5/2016 (HEARING)		MADESHWAR G. Vs MUNIYAPPA S.K.	
<u>4:00 P.M - 5:00 P.M</u>				
10	O.S. 1076/2018 (HEARING) IA/1/2018		Nagaraj R Vs Muniraju B	S Harish
11	O.S. 861/2020 (HEARING) IA/1/2020		RAJAMMA Vs MUNIYAPPA	C CHANDRASHEKAR
12	O.S. 881/2019 (A.D.R) IA/1/2019 IA/2/2019 IA/3/2019		Parameshwara Vs Shobhamani	K Suman

Cases listed below are adjourned due to Covid 19

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1416/2014 (SUMMONS) IA/1/2014	13-11-2020	Jayamma Vs Rangappa	K N M
14	R.A. 19/2017 (SUMMONS)	13-11-2020	Munishamappa H Vs Muniyappa	M M
15	EX 24/2017 (SUMMONS)	13-11-2020	Nanjegowda A Vs Padma	
16	O.S. 179/2018 (SUMMONS) IA/1/2018	13-11-2020	Ramakka Vs Gowramma	K Nagaraja
17	O.S. 1042/2018 (SUMMONS) IA/1/2018	13-11-2020	Bharath Bhushana Gowda Vs Azhar Shakoor	S Raju and Narasimharaju
18	O.S. 1400/2018 (SUMMONS) IA/1/2018	13-11-2020	Narasimhamurthy Vs Nanjamma	Bhojaraja
19	O.S. 31/2019 (SUMMONS) IA/1/2019	13-11-2020	Narendra Sathvik R Vs Srinivas Maddi	A M R
20	O.S. 48/2019 (SUMMONS) IA/1/2019	13-11-2020	Sunandamma Vs Manjula	A K M
21	Misc 48/2019 (SUMMONS)	13-11-2020	Narasimha Murthy D Vs Govardhan Murthy B M	C. SHANKAR REDDY
22	O.S. 828/2019 (SUMMONS) IA/1/2019	13-11-2020	Putta Swamy Gowda Vs Vasantha Murali	K M
23	O.S. 977/2019 (SUMMONS) IA/1/2019	13-11-2020	Muniyappa Vs Doddavenkatappa	B R Mahendranath Singh
24	EX 44/2019 (SUMMONS)	13-11-2020	Suresha S R Vs Rani	B G Thammaiah
25	O.S. 1280/2019 (SUMMONS) IA/1/2019	13-11-2020	Jagadeesh V R Vs Girish K H	K L S
26	O.S. 1637/2019 (SUMMONS) IA/1/2019	13-11-2020	VENKATARAMANAPPA Vs NANDAKUMAR	B K KANTHARAJ
27	O.S. 1783/2019 (SUMMONS) IA/1/2019	13-11-2020	Bhagyamma Vs Muni Reddy	Manjunath

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1929/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-11-2020	Papaiah Vs Razia Begum	M Ramaswamy
29	O.S. 160/2020 (SUMMONS) IA/1/2020	13-11-2020	Kiran B Vs Savitha	A D Ramananda
30	O.S. 796/2020 (SUMMONS) IA/1/2020	13-11-2020	HONNAMMA Vs PUTTASWAMY N	SRIDHAR N
31	O.S. 966/2012 (NOTICE) IA/1/2012	13-11-2020	Chikkamma Vs Venkataramanappa	Raghu.K.K
32	O.S. 238/2016 (NOTICE) IA/1/2016	13-11-2020	Venkateshappa M Vs Muniramaiah A	M V Chandrashekar Reddy
33	M.C. 63/2018 (NOTICE)	13-11-2020	Eshwaramma D Vs Thimmareddy	L Srinivasababu
34	M.C. 306/2019 (NOTICE)	13-11-2020	Venu H N Vs Shruthi M V	Edagi
35	M.C. 331/2019 (NOTICE)	13-11-2020	Basavaraju Vs Basamma	G N M
36	M.C. 120/2020 (NOTICE)	13-11-2020	SWAPNA Vs JAGADEESHWARAN S	JYOTHI V
37	EX 18/2020 (NOTICE)	13-11-2020	SRIVEN PROPERTIES REPTD BY RAGHAVENDRA MURTHY T J Vs SRINIVASA REDDY	RAJESH SHETTIGAR
38	O.S. 1069/2014 (A.D.R) IA/1/2014 IA/2/2014	13-11-2020	Krishnappa Vs Deshi Nanjappa	P S M
39	O.S. 1095/2014 (A.D.R) IA/1/2014	13-11-2020	Girish Kumar Vs Munirajappa	M V Naveen Reddy
40	O.S. 1470/2014 (A.D.R) IA/1/2014	13-11-2020	Shusheela Vs Krishnappa	S J
41	O.S. 1477/2014 (A.D.R) IA/1/2014	13-11-2020	Master Venkatesh Vs Manjunatha Rao B V	B Janardhan Rao

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 1521/2014 (A.D.R) IA/1/2014	13-11-2020	Padma Vs Shivamma	S M
43	O.S. 1620/2014 (A.D.R) IA/1/2014 IA/2/2014	13-11-2020	Muniswamy alias Muni Shetty Vs Gajamma	Y N S R
44	O.S. 435/2016 (A.D.R) IA/1/2016	13-11-2020	Channamma Vs Narayanamma	MUNIRAJU K N
45	O.S. 83/2017 (A.D.R) IA/1/2017	13-11-2020	Saraswathamma B Vs Krishnamurthy B	S Ganesh Shenoy
46	O.S. 120/2017 (A.D.R) IA/1/2017	13-11-2020	Subramani R Vs Pyarajan	
47	O.S. 521/2017 (A.D.R) IA/1/2017	13-11-2020	Muninarayanappa Vs Vasudeva	N Srinivas
48	O.S. 6/2018 (A.D.R) IA/1/2017 IA/2/2017	13-11-2020	SUSHEELA Vs A JOSEPH	N.R. NAIK AND ASSOCIATES
49	O.S. 742/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/3/2018	13-11-2020	NANDA REDDY Vs SIDDARATH REDDY	Y.A. SUDHAKAR BABU
50	O.S. 1526/2018 (A.D.R) IA/1/2018	13-11-2020	Hanumanthappa R Vs Vasudeva	Srinivas N
51	O.S. 972/2019 (A.D.R)	13-11-2020	Mary alias Mariyamma Vs The President / Panchayath Development Officer	P Venkatesh
52	O.S. 1014/2019 (A.D.R) IA/1/2019 IA/2/2019	13-11-2020	Venkatalakshamma Vs Anitha	V Anand
53	O.S. 1049/2019 (A.D.R) IA/1/2019	13-11-2020	SHOBHA Vs HANUMAKKA	K R P
54	O.S. 1058/2019 (A.D.R) IA/1/2019 IA/2/2019	13-11-2020	Mahadevaiah K B Vs Pattabhiramaiah V S	L S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 15-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1085/2019 (A.D.R) IA/1/2019	13-11-2020	Shivamma Vs Chikkamuniyappa	L Ravi Kumar
56	M.C. 240/2019 (A.D.R)	13-11-2020	Ravikumar M Vs Chaithra P alias Lakshmidevi	B C Srirama Reddy
57	O.S. 1567/2019 (A.D.R) IA/1/2019	13-11-2020	Manjula Vs Kempanna	Shivakumar G M
58	M.C. 347/2019 (A.D.R)	13-11-2020	Anil Kumar Vs NIL	C H Ramesha
59	O.S. 1606/2019 (A.D.R) IA/1/2019	13-11-2020	Munivenkatamma Vs Chandrappa	MYLARAI AH ASSOCIATES
60	O.S. 1617/2019 (A.D.R) IA/1/2019 IA/2/2019	13-11-2020	Rajanna K M Vs Jayamma	P R Harish Kumar
61	O.S. 1654/2019 (A.D.R) IA/1/2019 IA/2/2019	13-11-2020	Jayaram T Vs Gurappa	R Umesh

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
15.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 262/2008 2. O.S. 327/2011 3. O.S. 424/2014 4. O.S. 1662/2018 5. M.A. 26/2020 6. O.S. 515/2020 7. O.S. 1151/2017	To hear on IAs 1. O.S. 636/2010 2. O.S. 1086/2012 3. O.S. 1666/2013 4. O.S. 473/2013 5. F.D.P 10/2011

IV ASCJ 14.09.2020
Bengaluru Rural District, Bengaluru.

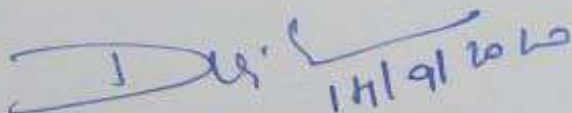
In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 15-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 42/2013	Hearing	Sri. R.K.S
02	OS. 935/2013	Hearing	Sri. SVH
03	OS. 1895/2006	Arguments	Sri. K.M.M
04	LAC. 82/2016	Arguments	-----
05	OS. 826/2007	Pre- conciliation for E Lok Adalath	
06	OS. 304/2012	Pre- conciliation for E Lok Adalath	
07	OS. 316/2013	Pre- conciliation for E Lok Adalath	
08	OS. 1510/2013	Pre- conciliation for E Lok Adalath	
09	OS. 1699/2013	Pre- conciliation for E Lok Adalath	
10	OS. 1393/2015	Pre- conciliation for E Lok Adalath	

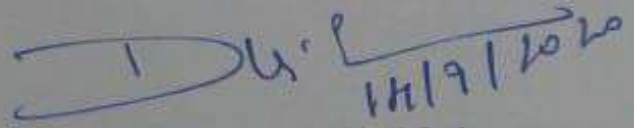

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 778/2016	Hearing	Sri. KSN
02	OS. 919/2011	Arguments	Sri. S
03	OS. 1960/2015	Pre- conciliation for E Lok Adalath	
04	OS. 54/2016	Pre- conciliation for E Lok Adalath	
05	OS. 60/2016	Pre- conciliation for E Lok Adalath	
06	OS. 247/2016	Pre- conciliation for E Lok Adalath	
07	OS. 379/2016	Pre- conciliation for E Lok Adalath	
08	OS. 709/2016	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 18 matters posted for hearing / argument are available on 15.09.2020
2. The next date of hearing pertaining to other matters posted on 15.09.2020 will be given on the same day.


14/9/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

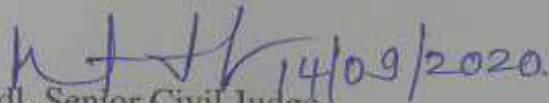
Cases Listed on 15-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2038/2006	Arguments
02	O.S. 1440/2006	Evidence
03	O.S. 1914/2006	Orders
04	O.S. 428/2007	Hearing
05	O.S. 179/2009	Hearing
06	O.S. 1273/2009	Evidence
07	R.A. 133/2012	Arguments
08	O.S. 99/2014	Arguments
09	O.S. 131/2014	Arguments
10	O.S. 201/2014	Arguments
11	O.S. 393/2014	Arguments
12	O.S. 394/2014	Arguments
13	O.S. 395/2014	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1265/2009	Hearing
02	Misc. 3/2014	Evidence
03	O.S. 38/2014	Evidence
04	O.S. 453/2014	Arguments
05	O.S. 454/2014	Arguments
06	O.S. 455/2014	Arguments
07	O.S. 464/2014	Arguments
08	O.S. 465/2014	Arguments
09	R.A. 37/2014	Arguments
10	O.S. 1371/2016	Arguments
11	O.S. 231/2017	Hearing
12	O.S. 394/2017	Evidence
13	O.S. 1703/2007	Orders


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.